

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2441**

TO BE ANSWERED ON THE 22ND MARCH, 2023/ CHAITRA 1, 1945 (SAKA)

MODERNISATION OF POLICE FORCES

2441 SMT. JEBI MATHER HISHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how much amount has been allotted to State Government of Kerala for the Modernisation of Police Force (MPF) during the previous and current financial years;**
- (b) which schemes have become operational as per this programme; and**
- (c) whether State Government of Kerala has requested financial assistance for the implementation of any new schemes under this programme, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. However, the Central Government supplements the efforts of the State Governments towards equipping and modernizing their police forces, by providing financial assistance under the renamed scheme of 'Assistance to States and Union Territories for Modernisation of Police (ASUMP)' [erstwhile scheme of 'Modernisation of State Police Forces (MPF)'].

Under this scheme, Central allocation of the Government of Kerala was Rs. 16.11 crore for the financial year 2021-22. For the financial year

2022-23, the State Government has been allocated an amount of Rs. 18.59 crore as Central share.

(b) and (c): In the State Action Plan (SAP) of the financial year 2021-22, the State Government of Kerala had included some new projects like construction of quarters for lower subordinates in Left Wing Extremism (LWE) areas, SMART policing equipment, vehicles for LWE areas, developing a State social media analysis laboratory, improving cyber crime investigation infrastructure, setting up of State cyber forensic laboratory, forensic equipment, weaponry, CCTNS equipment and communication equipment.

In the SAP of financial year 2022-23, the projects of upgradation of CCTV surveillance cameras in all police stations, establishment of cell for monitoring police-public interface by watching feeds of CCTV and body worn cameras, purchase of vehicles for LWE affected areas, construction of new buildings of two police stations, and cyber forensic equipment have been included.

Based on the funds availability, State Government prioritizes certain projects out of the approved projects and submit fund Utilization Certificate to the Ministry of Home Affairs. However, information of projects operationalized is not maintained centrally.
